

Ct. Case No. 06/2020  
PS : Saket  
Sherry George Vs. Osborne Spa Pvt. Ltd. & Ors.

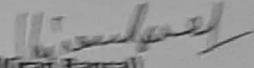
16.06.2020

The matter is taken up today pursuant to the directions issued by the Hon'ble High Court of Delhi, vide letter no. 17/DHC/2020 dated 14.06.2020 and Office Order no. E-4223-4205/D1/RADC/2020 dated 15.06.2020.

Present : None

In compliance of above order, issue notice to the complainant as well as his counsel for obtaining their consent for taking the matter through Video Conferencing, for 27.06.2020.

To come up for further proceedings on 27.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-10)  
RADC, New Delhi.  
16.06.2020

CC. No. 136/20  
FIR No. 50/14  
PS : ACB  
State Vs Unknown (Closure)

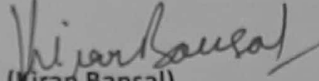
16.06.2020

The matter is taken up today pursuant to the directions issued by the Hon'ble High Court of Delhi, vide letter no. 17/DHC/2020 dated 14.06.2020 and Office Order no. E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State and IO for obtaining their consent for taking the matter through Video Conferencing, for 20.06.2020.

To come up for further proceedings on 20.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 292/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs Raj Kumar

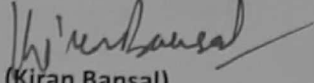
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The matter is taken up today pursuant to the directions issued by the Hon'ble High Court of Delhi, vide letter no. 17/DHC/2020 dated 14.06.2020 and Office Order no. E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused as well as Ld. Counsel for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

To come up for further proceedings on 23.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 293/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs Ct. Bijender Singh

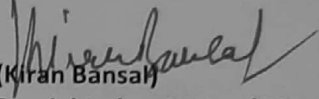
16.06.2020

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Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused as well as Ld. Counsel for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

To come up for further proceedings on 23.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 299/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs Ct. Rahul Tomar

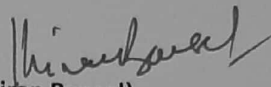
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Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused as well as Ld. Counsel for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

To come up for further proceedings on 23.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 301/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs (i) Rajesh Kumar  
(ii) ASI Ranbir Singh

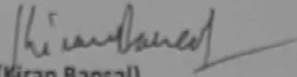
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The matter is taken up today pursuant to the directions issued by the Hon'ble High Court of Delhi, vide letter no. 17/DHC/2020 dated 14.06.2020 and Office Order no. E-4121-4205/DJ/RADC/2020 dated 15.06.2020.

Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused persons as well as Ld. Counsels for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

To come up for further proceedings on 23.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 303/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs (i) Ct. Yogesh Kumar  
(ii) Ct. Babu N.

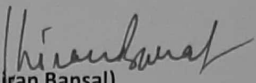
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Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused persons as well as Ld. Counsels for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

To come up for further proceedings on 23.06.2020 through video conferencing using CISCO WEBEX.

  
(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020

CC. No. 316/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs (i) Ct. Pawan Kumar  
(ii) ASI Surender Singh (retired)

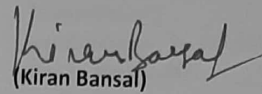
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Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused persons as well as Ld. Counsels for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

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(Kiran Bansal)

Special Judge, PC Act (ACB-01)

RADC, New Delhi.

16.06.2020



CC. No. 317/2019  
FIR No. 114/2002  
PS : Janakpuri/Crime Branch  
State Vs (i) Ct. Anoop Singh  
(ii) Ct. Kamal Singh Meena  
(ii) ASI Raj Singh Tokas

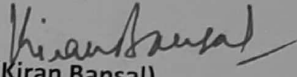
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Present : None

In compliance of above order, issue notice to Ld. Addl. PP for the State, accused persons as well as Ld. Counsels for accused for obtaining their consent for taking the matter through Video Conferencing, for 23.06.2020.

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(Kiran Bansal)  
Special Judge, PC Act (ACB-01)  
RADC, New Delhi.  
16.06.2020